

**CENTRAL ADMINISTRATIVE TRIBUNAL**

**CHANDIGARH BENCH**

...

**O.A. No.60/1120/2019**

**Date of decision: 19.11.2019**

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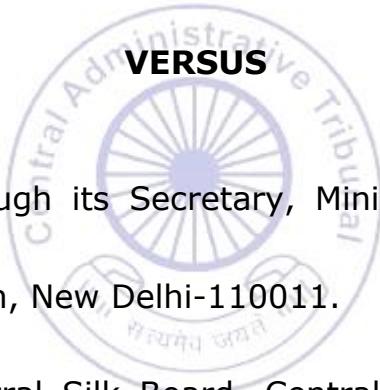
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**

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Madan Gopal S/o Sh. Lal Chand, age 58 years, R/o Bri Nagar, P.O. Miran Sahib, Jammu-181101. (Group D).

**...APPLICANT**

**VERSUS**



1. Union of India through its Secretary, Ministry of Textiles, Govt. of India, Udyog Bhawan, New Delhi-110011.
2. The Chairman, Central Silk Board, Central Silk Board Complex, 6<sup>th</sup> Floor, B.T.N. Layout, Hosur Road, Madiwala Bangalore-560068.
3. The Member Secretary, Central Silk Board, Central Silk Board Complex, 6<sup>th</sup> Floor, B.T.N. Layout, Hosur Road, Madiwala Bangalore-560068.
4. The Joint Director, Regional Scricultural Research Station, CSB Complex, Mirain Sahib, Jammu-180004.

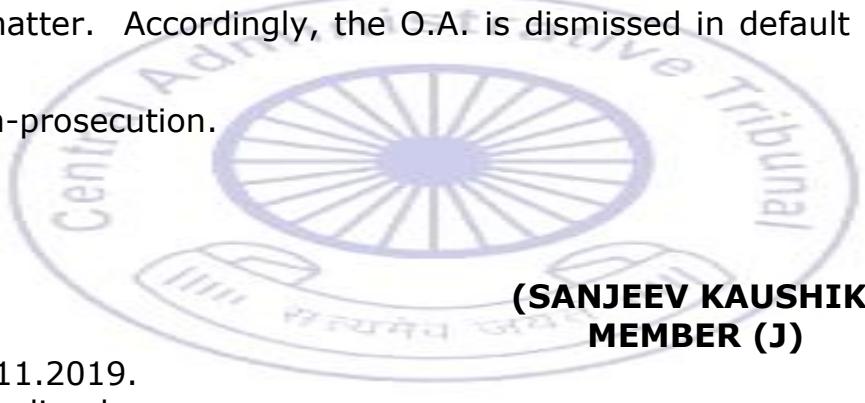
**...RESPONDENTS**

**PRESENT:** None for the applicant.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. None for the applicant even on revised call. This was the position on previous date also. Even on the first date of hearing i.e. 01.11.2019, learned counsel for the applicant sought time to produce documents in support of his plea that age of retirement in respondent department has been increased to 60 years, which has also not been done till date.
2. In the wake of above, it seems applicant has lost interest in pursuing this matter. Accordingly, the O.A. is dismissed in default on account of non-prosecution.



**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 19.11.2019.

Place: Chandigarh.

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